AN HON. MEMBER: A stout camel.

DR. AttUP SINGH: While it is true that our stand in the U.N. and other international quarters has been forthright and it has been appreciated, is the hon. Minister aware that there is a growing feeling among the Afro-Asian countries, particularly in the African countries, rightly or wrongly, that we are not doing what is expected of us? We are the inrgest member of the commonwealth and the disappointment of these people is exactly proportionate to their expectations and they expect from us fortunately and perhaps embarrassingly, for more initiative than what they see and they do not think that it is enough if we have written about the matter. They want to know when we are going to take the initiative by calling a conference and serving such a notice. The hon. Minister has not up till now given an answer about serving such a notice.

SHRI B. R. BHAGAT: There is no such feeling among the members of the African or Asian countries. There is actually appreciation that India has always been in the forefront in this matter and has taken the initiative. There is no such feeling. T can assure the hon. Member and the House.

श्री राजनारायण : भारत सरकार के कहने, लिखने, करने, इन तीनों में कोई फर्क नहीं ह। भारत सरकार कहना, लिखना करना, इन तीनों शब्दों को एक ही मानती है।

श्री सुन्दर सिंह भंडारी : श्रीमन् रोडेशिया में जो पिछले दिनों से घटनाएं हुई हैं और जिस के कारण अफ्रीकियों पर ये अत्याचार किये जा रहे हैं, आज इस बात का अन्देशा बढ़ता जा रहा है कि इंगलैंड भी उसी रंगभेद की नीति का शिकार बन रहा है जिस के कारण रोडेशिया में ये अत्याचार किये जाने लगे और जिस का परिणाम हम भारतवासियों को भी जगह जगह पर भुगतना पड़ रहा है। ब्रिटेन के ही दृष्टिकोण पर या ब्रिटेन का ही रवैया रोडेशिया की सरकार के प्रति सैंक्शंस स्थापित करने में हमें मिले तो क्या हम इस नतीजे पर पहुंचे कि ब्रिटेन से इस मामले पर पहल हमें प्राप्त नहीं होगी और यह चूंकि गोरे लोगों की सुपीरियारिटी के आधार पर अफ्रीकी और रंग वाले मुल्कों के प्रति दुर्व्यवहार हो रहा है उनका अगुआ बनने की जिम्मेदारी भारत पर है, ब्रिटेन पर नहीं है और इस लिये भारत को इस प्रश्न की जिम्मेदारी को समझ कर विश्व भर के लोगों का नेतृत्व स्वीकार करने की जिम्मेदारी ले कर इसमें पहल करनी चाहिये।

श्री बी० आर० भगत : अगुआ बनने और नेतृत्व स्वीकार करने की बात तो हम नहीं मानते, मगर जैसा मैंने कहा कि इस मामले में अफ्रीकी सरकारों से, अफ्रीकी देशों से और दूसरे सभी देशों से जो रंगभेद के विरुद्ध हैं और जो चाहते हैं कि रंगभेद के आधार पर जो अत्याचार हो रहे हैं वे खत्म हों, उन लोगों के साथ मिल कर हम उचित कदम उठाते हैं, कदम उठा रहे हैं और सब काम कर रहे हैं।

MR. CHAIRMAN: There is repe-tation of the same question and also of the same answer. I wiH racrt waste more time. Next question.

*243. *[Transferred to the 8th May, 1968.]*

'244. *[The questioner (Shri Abid Ali was* abse?zt- For *answer,* vide col. 1901 infra. 1

CONFERENCE OF REPRESENTATIVES or HOSTILE NAGAS, MIZO NATIONAL FRONT AND KAREN INSURGENTS IN PEKING

•245. SHRI CHITTA BASU: WUl the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a high-level conference of the representatives of hostile Nagas, Mizo National Front and Karen insurgents of Burma was recently held at Peking; and

(b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) Government have no information either to confirm or to deny the reports which have appeared in a section of the press about any such conference held in Peking of Underground Nagas, the outlawed Mizo National Front and others. However, the House has been kept informed about the contacts established between the Underground Nagas and .China. Attention of the Hon'ble Member is invited to the answer given in this House on 2nd of May, 1968 to Starred Question No. 94 and to the supplementaries arising from it

(b) Does not arise.

SHRI CHITTA BASU: May I know from the hon. Prime Minister. Sir, whether she took up the matter of the Naga hostiles crossing over to Chinese territory through Burmese territory, with Gen. Ne Win when he came to India? If so, what was the outcome of it?

SHRIMATI INDIRA GANDHI: Sir, all matters of mutual interest were •discussed with Gen. Ne Win and as I Have said previously either in this House or the other House it is not usual to disclose the details of such discussions.

SHRI CHITTA BASU: May I know whether the attention of the Government has been drawn to a piece of news item published in the Patriot yesterday, that the Naga hostiles now demand that there would be no discussions with the Govern-"ments of India unless the Government of India agrees to associate Phizo with the discussions that are taking place with the Naga hostiles? If so, what has the Government got to say in this matter/

SHRI B. R. BHAGAT: That may be the feeling of a small section of pro-Phizo Nagas or the extremists who are taking a very extreme line But so far as our stand is concerned-Phizo has no locus *standi* in this matter because he has accepted British citizenship. Secondly, we are not prepared to talk with anyone who believes that the future settlement ol the Naga problem will be outside Indi?, Our contention ig that the only . settlement can be within India.

SHRi CHITTA BASU: Only one clarification I want, Sir. The hon. Minister of State just now stated that Goversment will discuss only when the Naga hostiles agree to remain within the Indian territory. But the Naga hostiles have not yet agreed that they do not want a separate State outside the Indian territory and yet the Government of India is continuing the talks with them. How does that fit in with what he said just now? Just because some persons are not willing to remain within the Indian Union, does he mean to say there is going to be no talk with them?

SHRI B. R. BHAGAT: The hon. Member is misrepresenting what I said. When he asked about having talks with Phizo I said that Phizo has no loctis *standi.* Secondly there is no request of that nature and as for the talks with the underground Nagas we have explained the conditions for such talks again and again.

SHRI SURESH J. DESAI: The hon. Minister said that only a small section of the Naga hostiles insist that Phizo should be associated with the talks. This news item says and several papers also say that the underground Nagas insist that no further negotiations will be taken up unless Phizo is associated with them.

MR. CHAIRMAN: You are repeating the same question.

SHRI SURESH J. DESAI: 1 want j to add to it, Sir. I am coming to that i Mr. Phizo has got British citizenship. I Also his views on this issue are very

clear. So would it not be possible for the Government to issue a clear-cut statement saying that in no case will Mr. Phizo *be* associated with these negotiations?

SHRI B. R. BHAGAT: I think I have clearly stated that it is not possible to have talks with Mr. Phizo as I have explained the reasons.

श्री जे० पी० यादव : श्रीमन्, सरकार के द्वारा विद्रोही नागाओं के साथ आज तक वार्ता करने के कारण देश के और भी पहाड़ी क्षेत्रों में दूसरे पहाड़ी राज्यों की माँग बढ़ी है और इसी संदर्भ में मैं यह जानना चाहता हूं कि सरकार कब तक यह निश्चय कर लेगी कि इन विद्रोही नागाओं को या तो वह भारत वर्ष में रहने के लिये बाध्य करेगी या यदि वे भारतवर्ष में रहने के लिये बाध्य नहीं होते हैं वार्तालाप को छोड़कर सरकार उचित कार्यवाही कर के नागालैंड में शाँति स्थापित करेगी ।

श्री बी० आर० भगत : मैं यह नहीं मानता कि इस वार्तालाप के कारण दूसरे लोगों में भी यह माँग बढ़ी है । यह बात नहीं है । जहाँ तक नागा लोगों की समस्या का सवाल है, नागालैंड की सरकार वहाँ बनी हुई है, अधिकांश नागा शाँति से भारत में रहने में विश्वास करते हैं । यह सब को मालूम है कि इसका हल भारत में रह कर ही हो सकता है, बाहर रह कर नहीं हो सकता है, यह बिलकुल साफ बात है और इसके अतिरिक्त हम और कोई समझौता इस मामले पर करने के लिये तैयार नहीं हैं ।

श्री गोडे मुराहरि : मैं सरकार से यह जानना चाहता हूं कि जब पीकिंग एक योजना बना कर नागा, मिजो और इस तरह के विद्रोहियों की सहायता कर रही है और खुले आम उनसे वार्तालाप करके सहयोग दे रही है तो क्या सरकार यह उचित नहीं समझती है कि हम भी तिब्बत के बारे में जो अपनी नीति है उसको बदलें और खुलेआम तिब्बत की जो जनता है, जो उसकी लड़ाई चल रही है चीन के खिलाफ उसमें हम भी अपना सहयोग दें, जितना सक्रिय सहयोग दे सकते हैं दें ?

श्री बी० आर० भगत : जहाँ तक चीन की जो नीति नागा और मिजो के सम्बंध में है उसका सवाल है, हम उसकी पूरी भर्त्सना करते हैं और पूरी शक्ति से कोशिश करेंगे कि उनका गठन बंधन सक्रिय रूप न ले सके, लेकिन इसको तिब्बत के साथ जोड़ना उचित नहीं होगा, वह अलग सवाल है ।

*246. *[The questioner (Shri Y. Adi-narayana Reddy) was absent. For answer* vide col. 1902 infra.]

†POSSESSION OF INDIAN LAND BY PAKISTAN

712. SHRI N. R. MUNISWAMY: Will the PRIME MINISTER be pleased to state;

(a) whether it is a fact that the Chief Minister of Assam, Shri B. P. Chaliha informed the State Assembly that an area of 748 bighas of land in Lathitilla Dumabari area in Assam is under the illegal possession of East Pakistan; and

(b) if so, what action Government propose to take to restore the land from the illegal possession of Pakistan?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) The Chief Minister of Assam had stated in the State Assembly on the 19th March 1968 that according to the prevailing Military Working Boundary Agreement, East Pakistan is in temporary control of about 748 bighas of land in the Lathitilla Dumabari area.

†Transferred from the 1st May, 1968.